

ITEM NO.4
SECTION III-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 2077-2078/2014

KRISHAN KUMAR SINGH & ORS.

Appellant(s)

VERSUS

RAJESH KUMAR SINGH . & ORS.

Respondent(s)

Date : 21-01-2021 These appeals were called on for hearing today.

For Appellant(s)

M/S. Manoj Swarup And Co., AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Await service report for alternative arrangement in respect
of respondent nos. 1 to 6 (common) (counsel expired).

List again on 25.2.2021.

ANIL LAXMAN PANSARE
Registrar